

**Central Administrative Tribunal
Principal Bench**

**RA No.171/2019
MA No.2769/2019
OA No.1623/2019**

New Delhi, this the 17th day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Anil Kumar Gautam
Assistant Director, Group A
Aged about 25
s/o late Sh. Vipat Ram
Address – 210, B/2, Bindal House
Munirka Village, New Delhi

Presently at
Western Regional Power Committee
Krantiveer Lakhiji Salve Marg, Santacruz,
Electronic Export Processing Zone,
Jogeshwari East, Mumbai,
Maharashtra-400093.

..Review Applicant

Versus

1. Union of India through its Secretary
Ministry of Law & Justice
(Department of Legal Affairs)
Shastri Bhawan, New Delhi – 110 001
2. The Secretary, Group A
Ministry of Power,
Govt. of India
Rafi Marg, Shram Shakti Bhawan
New Delhi – 110 001
3. The Chairperson
Group A
Central Electricity Authority
Govt. of India
36, Sector 5
Rama Krishna Puram, New Delhi – 110 066
4. The Member Secretary,
Group A
Northern Regional Power Committee

8-A, Shaheed Jeet Singh Marg
 Katwarai Sarai, N, R K Puram
 New Delhi – 110 016

5. Prakash Ekka
 Group A
 Under Secretary (P)
 Ministry of Power
 Rafi Marg,
 Shram Shakti Bhavan
 New Delhi – 110 001

..Review Respondents

: O R D E R (IN CIRCULATION) :

Justice L. Narasimha Reddy, Chairman:

MA No.2769/2019

For the reasons mentioned in the MA, the delay of 24 days in filing the RA is condoned. MA stands allowed.

RA No.171/2019

This application is filed with a prayer to review the order dated 29.05.2019 passed in OA No.1623/2019. The subject matter of the OA was an order of transfer. We took note of the fact that the order of transfer was passed on the basis of the report submitted by the Internal Complaints Committee (ICC) to inquire into the allegations of sexual harassment made against the applicant.

2. We do not find any merit in the RA. It is accordingly rejected.

**(Aradhana Johri)
 Member (A)**

**(Justice L. Narasimha Reddy)
 Chairman**

/pj/